- tion (1) of section 619A of the Companies Act. 1956:
 - (i)(a) Twenty-fourth Annual Report and Accounts of the Minerals, and Metals Trading Corporation of India Limited, New Delhi, for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-5348/87 for (a) and (b)]
- (ii) (a) Twenty-ninth Annual Report and Accounts of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1986-87, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-5347/87 for (a) and (b)].
- II. A copy each (in English and Hindi) of the following papers:
 - (i)(a) Third Annual Report and Accounts of the Council for Leather Exports, Madras, for the year 1986-87, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the Council. [Placed in Library. *See* No. LT-5350/87 for (a) and (b)].
- (ii) (a) Twenty-second Annual Report and Accounts of the Indian Council of Arbitration, New Demi, for the year 1986-87, togethe, with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Council. [Placed in Li brary. *See* No. LT-5349/87 for (a) and (b)].

- I. Report and Accounts A1986-87) of the Hindustan Organic Chemicals Limited, Rsisayani (Maharashtra) and related papers
- II. Report and Accounts (1986 87) of the Hindustan Insecticides Limited, New I Delhi and related papers
- SHRI M. ARUNACHALAM: Sir, 1 beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—
 - (i)(a) Twenty-sixth Annual Report and Accounts of the Hindustan Organic Chemicals Limited, Rasayani (Maharashtra), for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company. [Placed in Library. *See* No. LT-5222/87 for (a) and (b)].
 - (ii)(a) Thirty-third Annual Report and Accounts of the Hindustan Insecticides Limited, New Delhi, for 'he year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Company. [Placed in Library. See No. LT-5353/87 for (a)
- I. Report and Accounts (1986-87Q of the Bharat Earth Movers Limited, Bangalore and related papers.
- II. Report and Accounts (1986-87) of the Bharat Electronics Limited, Bangalore and related papers.

THE MINISTER OF STATE IN THE DEPARTMENTS OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATTL): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956,